

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-52/2006/6286/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the th 19 July, 2023.

Sub: **Restricted holiday, Casual Leave with station leave permission.**

Ref:- Your letter Nos. DJKA/9088/2023 dtd. 28.06.2023 and DJKA/9557/2023 dtd. 07.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 30.06.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 28.06.2023 till the morning of 01.07.2023 and casual leave on 10.07.2023, alongwith station leave permission, with the official vehicle, at own cost, from the evening of 07.07.2023 till the morning of 11.07.2023.** The Additional District & Sessions Judge, Karbi Anglong, and in her absence, the next seniormost Judicial Officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-52/2006/6287/A, dated , 19-07-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)